

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Devender Kumar EC: 11091	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinay Kumar Khanna, Ld. District Judge (Commercial Court)-02 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinay Kumar Khanna, Ld. Principal Judge, Family Courts, West, THC (On diverted capacity)
2.	Jasbir Singh EC: 74636361	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinay Kumar Khanna, Ld. District Judge (Commercial Court)-02 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinay Kumar Khanna, Ld. Principal Judge, Family Courts, West, THC (On diverted capacity)
3.	Manoj Kumar EC: 11032	Desg: Peon Role: Orderly Posting: Office of the Ld. Principal Judges/Judges, North & North-West District, Family Courts, Rohini (On diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC
4.	Sachin Kumar EC: 35641762	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gurvinder Pal Singh, Ld. District Judge (Commercial Court)-02 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gurvinder Pal Singh, Ld. Principal Judge, Family Courts, North-West, Rohini (On diverted capacity)
5.	Abhinav EC: 81898323	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gurvinder Pal Singh, Ld. District Judge (Commercial Court)-02 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gurvinder Pal Singh, Ld. Principal Judge, Family Courts, North-West, Rohini (On diverted capacity)



6.	Ankit	Desg: Peon Role: Orderly Posting: Office Pool, Family Courts, THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC (On diverted capacity)
7.	Rajindra Kumar EC : 78330631 / 10690	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ravinder Singh-I, Ld. ASJ-01(POCSO) Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ravinder Singh-I, Ld. Judge, Family Court-02, East, KKD (On Diverted Capacity)
8.	Rohit EC : 76682001 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Kumar Aggarwal, Ld. District Judge (Commercial Court)-06 Distt: Central THC
9.	Ajay Kumar EC : 79290149/10480	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Kumar Aggarwal, Ld. District Judge (Commercial Court)-06 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC
10.	Azad Yadav EC : 58841390 / 10805	Desg: Peon Role: Peon Posting: Care Taking Branch Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dharendra Rana, Ld. Spl. Judge (NDPS) Distt: North Rohini
11.	Ravinder Kumar EC: 90855	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Mediation Centre Distt: East KKD
12.	Rajinder Kumar Khatik EC: 10444	Desg: Peon Role: Peon Posting: Mediation Centre Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC

13.	Sunil Kumar EC : 43712588 / 10874	Desg: Peon Role: Peon Posting: Pool Car Section Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC
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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Naveen Kumar, Naib Nazir, EC : 90931, presently posted in the Court of Sh. Ajay Singh Shekhawat, Ld. ADJ-04 (LAC), Central, THC is directed to look after the work in the Court of Sh. Amit Kumar, Ld. District Judge, Commercial Court-08 Central, THC, Delhi in addition to the work already assigned to him.
3. Sh. Bikram Singh, EC- 90581, Naib Nazir, presently posted in the Court of Sh. Alok Shukla, Ld. ADJ-07, Central, THC is directed to look after the work in the Court of Sh. Deepak Garg, Ld. District Judge, Commercial Court-09, Central, THC in addition to the work already assigned to him.
4. Transfer order No.42315-815/ADMIN-III/F.1(3)/Central/P&T/2023 dated 27.05.2023 qua Sh. Lalit Sehgal, peon mentioned at S. No.73 stands cancelled.

NK/6/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

45920 - 45990

No...../ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the..... **05 JUN 2023**

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi
3. The Ld. Officers/Officer-In-Charges concerned.
4. The DDO, Accounts Branch, Delhi/New Delhi for further necessary action, as per rules.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned for immediate compliance.
8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Sehgal
05/06/23

Administrative Officer (J), Admn. Branch-III
Central, THC